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29/5/23

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

Phone : 26171027

West Block - VIII
Sector - I, R.K. Puram
New Delhi - 110 066

F. No. 7(52)/2018/AFT/PB/Adm-II
E-mail : aftdelhi@rediffmail.com

Dated : 22nd May 2023

EXTENSION OF LAST DATE FOR RECEIPT OF APPLICATION FOR THE POST
OF REGISTRAR ON DEPUTATION IN ARMED FORCES TRIBUNAL,
REGIONAL BENCH, KOLKATA

Reference this office Circular number 2(92)/2019/AFT/PB/Adm-II/Vol-III dated 20th December, 2022, 27th February, 2023 and 10th April, 2023. The last date for receipt of applications for the post of Registrar on deputation in the Armed Forces Tribunal, **Regional Bench, Kolkata** is extended upto 30th June, 2023.


The other terms and conditions shall remain unchanged. Those candidates who are eligible and applied earlier through proper channel in response to Vacancy Circular dated 20th December, 2022 need not to apply again.


(Bhagat Singh)
Deputy Registrar (D)

Distribution :-

1. The Secretary General, Supreme Court of India
2. The Registrar General, All High Courts
3. The Principal Registrar, Central Administrative Tribunal, New Delhi
4. The Under Secretary, MoD, AFT Cell, New Delhi
5. The JAG Branch Army/Navy/Air Force, New Delhi
6. AFT, Principal Bench, New Delhi - Website
7. The Registrar (I/C), AFT, Regional Bench, Kolkata with the request to circulate to locally among Govt. offices located in its jurisdiction.
8. All Ministries of Govt.
9. The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi - 110002
10. The Registrar, AFT, All Outlying Benches (less Regional Bench, Kolkata).
11. Guard File.

A.R.(AW-A2)


R.G.
27/5/23